

**NATIONAL COMPANY LAW TRIBUNAL
AMARAVATI BENCH**

(Virtual Hearing)

PRESENT: SHRI RAJEEV BHARDWAJ – MEMBER (JUDICIAL)

: SHRI SANJAY PURI – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 07.05.2024 AT 01:00 P.M.

TC/CP. Nos.	CA/IA No.	Section / Rule	Name of Parties
CP(IB)/4/9/AMR/2023		9 of IBC	Aggregate Innovations Private Limited Vs. Navayuga Engineering Company Limited

ORDER

Present: Mr. Srikanth, Proxy Counsel for the OC.

Mr. Vimal Vasi Reddy, Ld. Counsel for the CD.

At the request of the proxy counsel for the OC, for hearing, list the matter on 08.08.2024.

Sd/-

**SANJAY PURI
MEMBER (TECHNICAL)**

Sd/-

**RAJEEV BHARDWAJ
MEMBER (JUDICIAL)**